

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

CP(IB) No. 100/Chd/Hry/2023

IN THE MATTER OF:

S.K.M. Executive Search Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 04.09.2024.

Sd/-

Court officer

Preeti
22.07.2024